

Ref: SMG/Cus-AEO-T3
12-Jan-2022

To,
The Jurisdictional Chief Commissioner,
AEO Cell, Customs, Gujarat Zone,
2nd Floor, Custom House,
Nr. All India Radio, Navrangpura, Ahmedabad – 380009

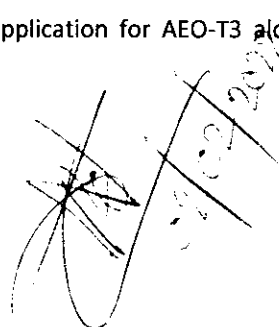
Sub: Application for Authorized Economic Operator [AEO-T3] Certificate under Customs circular no. 33/2016 dated 22.07.2016

Dear Sir,

- 1) We M/s. Suzuki Motor Gujarat Private Limited (hereinafter referred as SMG), a company registered under the Companies Act, 1956, governed and regulated under Companies Act, 2013, having its registered office and manufacturing unit at Block No.334 and 335, Near Village Becharaji, Mandal, Hansalpur, Ahmedabad – 382130, Gujarat.
- 2) We are 100% subsidiary company of leading passenger vehicles manufacturing company Suzuki Motor Corporation, Japan under Vibrant Gujarat Global Summit proposed by Government of Gujarat. SMG incorporated on 31st March, 2014 under the Companies Act. 1956. SMG commenced mass production in February 2017 with initial annual capacity 250,000 Nos. of passenger vehicles, which is now extended to 750,000 Nos.
- 3) Customs being an integral part of international supply chain had established AEO programme in harmony with the "SAFE Framework" which is considered as trade facilitation programme, in accordance with World Custom Organisation.
- 4) Since inception, we are actively associated with Customs, in order to meet our business objectives with smooth trade facilitation, our organization applied for *Authorized Economic Operator (AEO-T2)* certification, keeping in view the benefits outlined under the said circular.
- 5) Subsequently, we were awarded AEO –T2 certification no. INAAUCS5797D2F195 on 28-Feb-2019 and since then, we are delighted with the privileges the certification provides.
- 6) In order to be the continued member we wish to upgrade our certification for T-3 and we do hope that we shall be able to fulfil all the criteria as specified for AEO-T3, as mentioned at paragraphs 3.1, and all other requirements as stipulated in paragraphs 3.2, 3.3, 3.4 and 3.5 of said circular.
- 7) Therefore, we are enclosing herewith duly filled application for AEO-T3 along with its supporting documents as mentioned below :

A) Application Form

1. Application form [Annexure A]
2. Security Plan [Annexure B]
3. Process Map [Annexure C]
4. Site Plan [Annexure D]


12/01/2022

B) Self-assessment form

5. General compliance [Annexure E.1]
6. Legal compliance [Annexure E.2]
7. Managing commercial and transport documents [Annexure E.3]
8. Financial solvency [Annexure E.4]
9. Safety and security [Annexure E.5]
 - i. Procedural Security [Annexure E.5.1]
 - ii. Premises Security [Annexure E.5.2]
 - iii. Cargo Security [Annexure E.5.3]
 - iv. Conveyance Security [Annexure E.5.4]
 - v. Personnel Security [Annexure E.5.5]
 - vi. Business Partner Security [Annexure E.5.6]
 - vii. Security Training and Threat Awareness [Annexure E.5.7]

C) Business Partners Details [Annexure F]

- 8) We earnestly request your good-self please consider our application to grant AEO-T3 Certificate at the earliest and oblige.

Thanking you,

Yours faithfully,

For **Suzuki Motor Gujarat Private Limited**



(Sarvesh Rathi)

Manager – Indirect Taxation (Customs)

Encl : As above

Copy to:

The AEO Programme Manager, Directorate of International Customs, 10th Floor, Tower II, Jeevan Bharti Building, Connaught Place, New Delhi – 110001.

Annexure F Business Partners Details
(applicable for grant of AEO-T3 only)

Please furnish list of all the business partners of the applicant, who are in any manner involved in the international supply chain, as under:

Sl. No.	Name and address	Nature of business (Logistics Service providers, Custodians/Terminal operators, Customs Brokers or Warehouse operators)	Whether holder of AEO-T2 certificate (Yes/No)
1	M/s Yusen Logistics (India) Private Limited No. 184/187, Temple steps, Anna Salai, Little Mount, Chennai -600015	Custom Broker	AEO-LO
2	M/s Nippon Express (India) Pvt Ltd 2, 1st Floor Krishna koil street, Chennai-600001	Custom Broker & Freight Forwarder	AEO-LO
3	M/s Darabshaw B. Cursetjee's Sons (Gujarat) Private Limited 3rd Floor, Darabshaw house, Shoorji Vallabhdas Marg, Ballard Estate, Mumbai- 400001	Custom Broker	AEO-LO
4	M/s Lotus (International) Freight Express Private Limited Khasra No. 385/2, 1st Floor, Ch. Balraj and Sons bldg, 100 Feet Rd, Ghitorni, New Delhi-110030	Custom Broker	AEO-LO
5	M/s Hasti Petrochemical & Shipping Limited ICD Sanand, Sanand Kadi Rd, Village Nidhrad, Nr. Muni Ashram, Taluka Sanand, Dist Ahmedabad- 382110	Custodian	AEO-LO
6	M/s. Hind Terminals Private Limited 501, A Wing, 215, Atrium, Andheri Kurla Rd, Andheri [E], Mumbai-400093	Logistics Service Provider and Custodian	AEO-LO
7	M/s. APM Terminals Pipavav Gujarat Pipavav Port Ltd, Post Ucchaiya, Via Rajula, Amreli Dist, Gujarat-365560	Terminal operator	AEO-LO

Ganesh Datta



सत्यमेव जयते

केंद्रीय उत्पाद एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF EXCISE AND CUSTOMS
विभागाध्यक्ष
MINISTRY OF FINANCE
भारत सरकार
GOVERNMENT OF INDIA

आर्थिक आधिकारिक-प्रमाण-पत्र
AU AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(CUSTOMS BROKER)

प्रमाणपत्र संख्या/Certificate Number: INAAAC02356G0F173

**कम्पनी का नाम
Name of Company:**

**M/s Yusen Logistics (India) Private Limited,
No. 196/187, Temple Steps, Anna Salai, Little Mount
Chennai - 600015**



आपका अग्रणी समर्पण और समर्पण रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए, भारतीय सीमा शुल्क बोर्ड आपकी श्रेष्ठ प्रदर्शन के अनुसंधान में विशेष महत्त्व देता है। 2016 सीमा शुल्क दिवस 22.07.2016 के आसपास भारतीय सीमा शुल्क बोर्ड के आर्थिक अधिकारी (ए.ई.ओ.) कार्यक्रम में आपके प्रतिबद्धता और समर्पण को ध्यान में रखा जा रहा है।
आपका प्रमाणपत्र 08/08/2022 तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of standards, Indian Customs certifies your esteemed organization in its Authorized Economic Operator (AEO) programme under CBEC Circular Number 83/2016-Customs dated 22.07.2016. This certificate is valid upto 08/08/2022.

3627 JHS WCO EX. M. D. APAS PVT. LTD.

(Signature)
AEO PROGRAMME MANAGER

(Signature)
(सुनील के सिन्हा/ Sunil K Sinha)
ए. ई. ओ. कार्यक्रम प्रबंधक
AEO Programme Manager

स्थान Place: नई दिल्ली New Delhi
दिनांक Dated: 08/08/2017



प्राधिकृत आर्थिक संचालक- एल. ओ. प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(CUSTOMS BROKER)

प्रमाण-पत्र संख्या Certificate Number: **INAAACD1514H0F193**

कम्पनी का नाम: **M/s DARABSHAW B. CURSETJEE'S SONS (GUJARAT)
PRIVATE LIMITED**
Name of Company: **3RD FLOOR, DARABSHAW HOUSE, SHOORJI VALLABHDAS
MARG, BALLARD ESTATE, MUMBAI - 400001**



अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एवं डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड के अनुसरण में सी.बी.आई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।
यह प्रमाण-पत्र **09.06.2024** तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBIC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto **09.06.2024**.

(संजय बंसल/Sanjay Bansal)

ए. ई. ओ. कार्यक्रम प्रबंधक/ आयुक्त

AEO Programme Manager/ Commissioner

अन्तरराष्ट्रीय सीमा शुल्क निदेशालय

Directorate of International Customs

स्थान Place : नई दिल्ली New Delhi

दिनांक Dated: 10.06.2019



केन्द्रीय वित्त मंत्रालय
CENTRAL BOARD OF EXCISE AND CUSTOMS
विशेष
MINISTRY OF FINANCE
भारत सरकार
GOVERNMENT OF INDIA

प्राधिकृत आर्थिक संचालक- प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(CUSTOMS BROKER & FREIGHT FORWARDER)

प्रमाण-पत्र संख्या Certificate Number: **INAACCN5026E0F179**

कम्पनी का नाम: **M/s NIPPON EXPRESS (INDIA) PVT. LTD**
Name of Company: **#2, 1ST FLOOR KRISHNA KOIL STREET
CHENNAI- 600001, TAMIL NADU**



अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एव डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड के अनुसरण में सी.बी.ई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।

यह प्रमाण-पत्र **11.07.2022** तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBEC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto **11.07.2022**

Sunil

(सुनील के सिन्हा/ Sunil K Sinha)
ए. ई. ओ. कार्यक्रम प्रबंधक
AEO Programme Manager

स्थान Place : नई दिल्ली New Delhi
दिनांक Dated: 14.07.2017

Sunil K Sinha



CENTRAL BOARD OF EXCISE AND CUSTOMS
भारतीय आर्थिक संचालक प्रमाण-पत्र
MINISTRY OF FINANCE
भारत सरकार
GOVERNMENT OF INDIA

प्राधिकृत आर्थिक संचालक- प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(LOGISTICS SERVICE PROVIDER & CUSTODIAN)

प्रमाण-पत्र संख्या Certificate Number: **INAABCH4778A0F178**

कम्पनी का नाम: **M/s HIND TERMINALS PRIVATE LIMITED**
Name of Company: **501 'A' Wing, 215 Atrium, Andheri Kurla Road,
Andheri (East), Mumbai - 400 093**



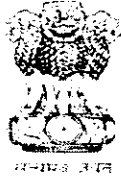
अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एवं डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड के अनुसरण में सी.बी.ई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।
यह प्रमाण-पत्र **13.12.2022** तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBEC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto **13.12.2022**

स्थान Place : नई दिल्ली New Delhi
दिनांक Dated: 15.12.2017

(डॉ. तेजपाल सिंह / Dr. Tejpal Singh)
ए. ई. ओ. कार्यक्रम प्रबंधक
AEO Programme Manager



प्राधिकृत आर्थिक संचालक- प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(CUSTOMS BROKER & FREIGHT FORWARDER)

प्रमाण-पत्र संख्या Certificate Number: **INAABCL3161D0F184**

कम्पनी का नाम: **M/s LOTUS (INTERNATIONAL) FREIGHT EXPRESS PRIVATE LIMITED**
Name of Company: **KHASRA NO.385/2, 1ST FLOOR, CH. BALRAJ AND SONS BUILDING,
100 FEET ROAD, GHITORNI, NEW DELHI - 110030**



अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एवं डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड के अनुसरण में सी.बी.आई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।
यह प्रमाण-पत्र **13.08.2023** तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBIC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto **13.08.2023**.

(डॉ. तेजपाल सिंह / Dr. Tejpal Singh)
ए. ई. ओ. कार्यक्रम प्रबंधक/ आयुक्त
AEO Programme Manager/Commissioner
अन्तरराष्ट्रीय सीमा शुल्क निदेशालय



केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS
वित्त मंत्रालय
MINISTRY OF FINANCE
भारत सरकार
GOVERNMENT OF INDIA

प्राधिकृत आर्थिक संचालक- प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(CUSTODIAN)

प्रमाण-पत्र संख्या Certificate Number: **INAAACH7828NOF183**

कम्पनी का नाम:
Name of Company:

M/s HASTI PETROCHEMICAL & SHIPPING LIMITED
ICD SANAND (A UNIT OF HASTI PETROCHEMICAL & SHIPPING
LIMITED) SANAND KADI ROAD, VILLAGE NIDHRAD, NEAR MUNI
ASHRAM, TALUKA SANAND, DISTT. AHMEDABAD-382110 .



अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एवं डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड के अनुसरण में सी.बी.आई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।
यह प्रमाण-पत्र 12.12.2023 तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBIC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto 12.12.2023.

स्थान Place : नई दिल्ली New Delhi
दिनांक Dated: 13.12.2018

(डॉ. तेजपाल सिंह / Dr. Tejpal Singh)
ए. ई. ओ. कार्यक्रम प्रबंधक/ आयुक्त
AEO Programme Manager/Commissioner
अन्तरराष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs



केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS
वित्त मंत्रालय
MINISTRY OF FINANCE
भारत सरकार
GOVERNMENT OF INDIA

प्राधिकृत आर्थिक संचालक- प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-LO CERTIFICATE
(TERMINAL OPERATOR)

प्रमाण-पत्र संख्या Certificate Number: **INAAACG6975B0F184**

कम्पनी का नाम: **M/s APM TERMINALS PIPAVAV**
Name of Company: **GUJARAT PIPAVAV PORT LIMITED, POST UCCHAIYA VIA
RAJULA, AMRELI DIST. GUJARAT - 365560**



अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एवं डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड के अनुसरण में सी.बी.ई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।

यह प्रमाण-पत्र **24.05.2023** तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBEC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto **24.05.2023**.

(डॉ. तेजपाल सिंह / Dr. Tejpal Singh)
ए. ई. ओ. कार्यक्रम प्रबंधक/ आयुक्त

AEO Programme Manager/Commissioner
अन्तरराष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs

स्थान Place : नई दिल्ली New Delhi
दिनांक Dated: 25.05.2018



केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS
 वित्त मंत्रालय
MINISTRY OF FINANCE
 भारत सरकार
GOVERNMENT OF INDIA

प्राधिकृत आर्थिक संचालक- टी 2 प्रमाण-पत्र
AUTHORIZED ECONOMIC OPERATOR-T2 CERTIFICATE
 (IMPORTER & EXPORTER)

प्रमाण-पत्र संख्या Certificate Number: **INAAUCS5797D2F195**

कम्पनी का नाम: **M/s SUZUKI MOTOR GUJARAT PRIVATE LIMITED**
 Name of Company: **PLOT NO 334 AND 335, SURVEY NO 293,
 HANSALPUR, NEAR BECHARAJI, TALUKA MANDAL,
 DISTT. AHMEDABAD, GUJARAT -382130**



अन्तर्राष्ट्रीय आपूर्ति श्रृंखला को सुरक्षित रखने हेतु आपकी प्रतिबद्धता का सम्मान करते हुए एवं डब्ल्यू.सी.ओ. के सेफ फ्रेमवर्क ऑफ स्टैंडर्ड्स के अनुसरण में सी.बी.आई.सी. के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22.07.2016 के अन्तर्गत भारतीय सीमा शुल्क अपने प्राधिकृत आर्थिक संचालक (ए.ई.ओ.) कार्यक्रम में आपके प्रतिष्ठित संगठन को प्रमाणित करता है।

यह प्रमाण-पत्र **27.02.2022** तक वैध है।

In recognition and appreciation of your commitment to secure the international supply chain and in compliance with the WCO's SAFE Framework of Standards, Indian Customs certifies your esteemed organization in its Authorised Economic Operator (AEO) programme under CBIC Circular Number 33/2016-Customs, dated 22.07.2016.

This certificate is valid upto **27.02.2022**.

Sanjay Bansal

Sanjay

(संजय बंसल / Sanjay Bansal)

ए. ई. ओ. कार्यक्रम प्रबंधक/ आयुक्त

AEO Programme Manager/ Commissioner

अन्तरराष्ट्रीय सीमा शुल्क निदेशालय

Directorate of International Customs

स्थान Place : नई दिल्ली New Delhi

दिनांक Dated: 28.02.2019



प्रारूप 1
पंजीकरण प्रमाण-पत्र

कॉर्पोरेट पहचान संख्या : U34200GJ2014FTC079460

2013 - 2014

मैं एतद्वारा सत्यापित करता हूँ कि मैसर्स

SUZUKI MOTOR GUJARAT PRIVATE LIMITED

का पंजीकरण, कम्पनी अधिनियम 1956 (1956 का 1) के अंतर्गत आज किया जाता है और यह कम्पनी प्राइवेट लिमिटेड है।

यह निगमन-पत्र आज दिनांक इकतीस मार्च दो हजार चौदह को अहमदाबाद में जारी किया जाता है।

Form 1
Certificate of Incorporation

Corporate Identity Number : U34200GJ2014FTC079460

2013 - 2014

I hereby certify that SUZUKI MOTOR GUJARAT PRIVATE LIMITED is this day incorporated under the Companies Act, 1956 (No. 1 of 1956) and that the company is private limited.

Given at Ahmedabad this Thirty First day of March Two Thousand Fourteen

Registrar of Companies, Gujarat, Dadra and Nagar Haveli

कम्पनी रजिस्ट्रार, गुजरात, दादरा एवं नगर हवेली

*Note: The corresponding form has been approved by Deepak Persoya, Assistant Registrar of Companies and this certificate has been digitally signed by the Registrar through a system generated digital signature under rule 5(2) of the Companies (Electronic Filing and Authentication of Documents) Rules, 2006.

The digitally signed certificate can be verified at the Ministry website (www.mca.gov.in).

कम्पनी रजिस्ट्रार के कार्यालय अभिलेख में उपलब्ध पत्राचार का पता :

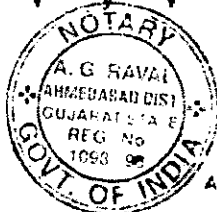
Mailing Address as per record available in Registrar of Companies office:

SUZUKI MOTOR GUJARAT PRIVATE LIMITED

211, Iskon Mall Above Star India Bazaar,, Satellite Road,

Ahmedabad - 380015,

Gujarat, INDIA





TRUE COPY

(A. G. RAVAL)
NOTARY
AHMEDABAD-DIST

[Handwritten Signature]

[Handwritten Signature]

flag-3

आयकर विभाग INCOME TAX DEPARTMENT		भारत सरकार GOVT. OF INDIA
SUZUKI MOTOR GUJARAT PRIVATE LIMITED		
51/03/2014		
Permanent Account Number		
AAUCS67		

Jemada Pathan